

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**R.A. NO.06 OF 2017**

**IN**

**COMPANY APPEAL (AT)(INS) NO.238 OF 2017**

**IN THE MATTER OF:**

Electrosteel Steels Ltd

Appellant

Vs

Imperia Structures Ltd

Respondents

**Present:** **For Appellant:-** Mr. Naman Joshi and Mr. Ankit Rajgarhia,  
Advocates.

**ORDER**

**23.11.2017** - Having heard the learned counsel appearing on behalf of the appellant and taking into consideration the grounds stated in the application, the order dated 10.11.2017 is recalled. The Company Appeal (AT)(Insolvency) No.238/2017 is restored on record. Let the main appeal be listed on 1<sup>st</sup> December, 2017. This appeal be not treated as part heard matter.

R.A. No.6/2017 stands disposed off. .

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice A.I.S. Cheema)  
Member(Judicial)

(Mr. Balvinder Singh)  
Member(Technical)

Bm/gc